GOVERNMENT OF INDIA MINISTRY OF COAL

LOK SABHA UNSTARRED QUESTION NO- 1733

ANSWERED ON 30/07/2025

JOBS TO LOCAL TRIBAL YOUTH BY NCL

1733. SHRI BABU SINGH KUSHWAHA:

Will the Minster of COAL be pleased to state:

- (a) whether the Government is aware that local tribal youth are not being adequately accommodated by Northern Coalfields Limited (NCL) in the various works being carried out through the contract system and if so, the details thereof;
- (b) whether the participation of the tribal youth in contract works is also negligible in the areas significantly affected by displacement, if so, the number of tribal youths have been accommodated in contract works during the last five years and if not, the action plan of the Government to ensure fair employment opportunities for the tribal community;
- (c) whether the Government has issued any directions to NCL and its associated contractors to give employment to local tribal youths on a priority basis, if so, the details thereof; and
- (d) the details of monitoring mechanism that has been developed to ensure adequate tribal representation among contract labourers?

ANSWER

MINISTER OF COAL AND MINES (SHRI G. KISHAN REDDY)

(a) & (b): Northern Coalfields Limited in its various Contracts ensures that due preference is given to the local tribal youths for their engagement and they are adequately Accommodated in various works being carried out through the contract system. The details of Local Tribal Youths engaged in contracts works in last 5 years is as follows-

Total SC/ ST Worker details in Contract works at NCL Since 2021				
Year starting	Total no. of Contractor workers		No. of ST Contractor workers	% of SC/ ST Workers
01.04.2021	19660	3058	2278	27.14
01.04.2022	19339	3028	2371	27.92
01.04.2023	22532	4104	3052	31.76
01.04.2024	25202	4617	3458	32.04
01.04.2025	23766	4279	3251	31.68

(c) & (d): A provision has been made in the Mining Service Contracts, i.e., Contract Management Manual (CMM) that contractors employ local project affected people to the extent possible. Mechanisms are in place to promote the participation of local youths and project-affected persons in contract works. NCL continues to encourage inclusive engagement through its policy framework and supports local youth through cooperative societies in contract opportunities.
